<u>In the National Company Law Tribunal, New Delhi</u> Registrar

CP No. 838/2016

SECTION OF THE COMPANIES ACT: 560 (6)

In the matter of:

M/s. Levon Engineers Pvt. Ltd.			Petitioner
VS.			
M/s. The Registrar of Com	oanies	NCT of Delhi & Haryana	Respondent
Coram: Shiv Ram Bairwa,	Regist	trar	Order deliver on 05.07.2017
For the Petitioner (s)	:	Shri Mayank Sharma	
For Registrar of Companies	:	Shri Manish Raj, Compan	y Prosecutor

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India. This matter was filed under section 560 (6) of Companies Act, 1956.

Registrar of Companies has filed its report on 20.4.2017. Today, the counsel for petitioner has filed rejoinder to the ROC report.

List the matter before the Hon'ble Principal Bench on 19.7.2017

(Shiv/Ram Bairwa) Registrar